

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4327
ANSWERED ON:19.12.2012
NEW PENSION SCHEME FOR KVS
Shekhar Shri Neeraj;Singh Shri Rakesh;Singh Shri Yashvir

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether contributions of teachers working under Kendriya Vidyalaya Sangathan (KVS) under New Pension System (NPS) are not being sent to Pension Fund Regulatory and Development Authority (PFRDA) for unitization regularly;
- (b) if so, the month-wise details regarding the funds transferred to the PFRDA by KVS under NPS and the reasons for delay, if any, in transferring the contributions;
- (c) whether it is a fact that there is stark difference between the contributions being made by the KVS and the actual utilization being done by PFRDA;
- (d) if so, whether there is any provision in the rules to compensate the employees in case of delayed utilization as the NPS is a market linked scheme and huge opportunity cost is involved;
- (e) if so, the details thereof and whether KVS has taken punitive action against erring officials found responsible in this irregularity; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. SHASHI THAROOR)

- (a) to (f) The information sought is being collected and will be laid on the Table of the House.